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CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

Contempt Application No. 186 of 1994

In

Original Application No. 154 of 1994

Allahabad this the 19th day of October 1995

Hon'ble Mr. T.L. Verma, Member (J)
Hon'ble Mr. S. Dayal, Member (A)

1. Rajendra Prasad S/o Shri Munshi Lal
2. Satish Chandra, S/o Shri Khurmi Ram
3. Deen Dayal, S/o Shri Kali Charan
4. Banarasi, S/o Shri Santavan
5. Bhikam Singh, S/o Mohan Singh
6. Jagroop S/o Shri Gauri.
7. Vijai Bahadur Singh, S/o Shiv Pujan Singh
8. Harishchandra Pandey, S/o Shri Ram Krishan Pandey
9. Shdheer Kumar S/o Shri Tapashaver Prasad.

All Khalasies under Assistant Signal and Tele-
communication Engineer/Railway Electrification,
Dehri-on-Sone, Distt. Rohtas.

APPLICANTS.

By Advocate Shri Anand Kumar.

Versus

1. Shri V. Sentanam, General Manager, Railway Electrification, Allahabad.
2. Shri Vinod Kumar Agrawal, Divisional Railway Manager, Central Railway, Jhansi.
3. Shri R.N. Kumar, Chief Project Manager, Railway Electrification, Ranchi.

OPP. PARTIES.

By Advocate Shri G.P. Agrawal
Shri R. K. Chha &

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O R D E R (Oral)

By Hon'ble Mr. T.L. Verma, Member (J)

Shri Anand Kumar, for the petitioner. Shri G.P. Agrawal and Shri R.K. Ojha, advocates for the alleged contemners. This Contempt application has been filed for alleged non compliance of passed the Tribunal's order dated 04.2.94 in O.A. 154/94. The respondents have filed counter-affidavit stating therein that directions have been fully complied with. Learned counsel for the petitioner admits the compliance. We, therefore, find no reason to proceed with the matter. The contempt proceeding is, therefore, dropped and notices issued are hereby discharged.


Member (A)


Member (J)

AM.M./